

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**  
Original Application No. 44/2016

**IN THE MATTER OF:**

Mushtakeem

... Applicant

VERSUS

MoEF & CC & Ors.

... Respondents

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Filed by

  
(Ajeeta D. Agarwal)  
Sr. Environmental Engineer

Date: 13.1.2021

Place: Delhi

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL  
COMMITTEE.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 19.02.2020 and was pleased to direct to take appropriate action against illegal mining.
2. That, as per records of DPCC, DPCC has not issued any Consent to operate to mining activity in Delhi. Further, No environmental clearance has been issued by SEIAA, Delhi to carry out the mining activity.
3. That, DPCC has not received any environmental compensation from the mining activity, so far.

The present status report may kindly be taken on record.

  
(Ajeeta D. Agarwal)  
Sr. Environmental Engineer

Date: 13.1.2021

Place: Delhi